

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4767  
ANSWERED ON:25.08.2010  
ENVIRONMENT RESTORATION PROJECTS  
Biswal Shri Hemanand

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the environment restoration projects going on in the State of Orissa by mining companies are according to agreement signed initially;
- (b) if so, the details of the ongoing projects in the State;
- (c) if not, the details of the modifications in the agreements which is applicable as on May 2010 ?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT & FORESTS (SHRI JAIRAM RAMESH)

(a) & (b) The Ministry of Environment and Forests while according environmental clearance to mining Projects stipulates conditions whereby the mining companies are required to undertake and implement Progressive Mine Closure Plans and a Final Mine Closure Plans. These form part of the Environmental Management Plan of the mining project and reclamation is undertaken whereby the land is reclaimed with plantation after completion of mineral extraction and restored for post mining use.

(c) The mining companies are required to regularly submit progress thereon as part of the Compliance Report of environmental clearance conditions.